Declaration of Assets and Liabilities

	Year2021
1, Shusham Kumar, son/daughter/wife of Sandee	t KUMAY
31. (Fur) ged 21 Years, belonging to Bihar Legislative ass	
service and presently working as DFFice attendant	
give herein below the details of the assets (immovable, movable, bank bal	ance, etc.) of myself, my
spouse and dependents*	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	1,000-	NIL	NIL	N.I.L	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Companies	5 B I 90.000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	40612am gold 184,640	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ Interests	NIL	NIL	NIL	NIL	NIL:

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(0)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	THE PERSON NAMED IN COLUMN 1	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Déscription	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.702.7.202.1
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Shublan Kenn

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HXMPK4737A	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No.	:-	110175365692
Gender	:-	M (M/F)
Date of Birth	:-	0 4 0 1 2 0 0 0 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	ţw.	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District		NALANDA
I hereby c	leclare	that the above details are true to the best of my
knowledge and be	ellef.	

Name of Employee: SHUBHAM KUMAR
Designation: OFFICE attendant

Department: Bihax LegisLAtive Assembly

Note:

Place: Patna.....

Date: 10-2-2021....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.